

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO-4974**  
ANSWERED ON- 31/03/2023

**COMPLY WITH RELEVANT LAWS AND REGULATIONS**

4974. DR. PON GAUTHAM SIGAMANI

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

(a) whether the Foreign Secretary of United Kingdom raised the issue of income tax raids on the BBC's offices in New Delhi and Mumbai during the discussions with our External Affairs Minister held recently;

(b) if so, the details thereof;

(c) whether the British Foreign Secretary was firmly told that all entities operating in India must comply with relevant laws and regulations; and

(d) if so, the details thereof and the reaction of the Foreign Secretary of United Kingdom thereon?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a to d) The issue was discussed during the recent meeting between External Affairs Minister and Rt. Hon. James Cleverly, Secretary of State for Foreign, Commonwealth and Development Office, on 1 March 2023, during which External Affairs Minister clearly conveyed to his UK counterpart that this is not a matter involving the two governments and that all entities operating in India must comply with relevant laws of the land.

\*\*\*\*\*